

- (b) the coastal cities of Maharashtra likely to be included in the project; and
- (c) what developmental activities are likely to be taken up in such cities?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI KRISHAN PAL): (a) to (c) The Government has decided to expeditiously work out the Sagar Mala Project by integrating various components *viz.* port facilities, coastal ferry services, tourism infrastructure and inland water transportation and focusing on Port Towns/Cities. Details of the Project have not been finalized so far.

Development of major Port at Dugarajapatnam

3516. SHRI JESUDASU SEELAM: Will the Minister of SHIPPING be pleased to state:

- (a) the details of provisions relating to connectivity of residuary State of Andhra Pradesh as contained in the Andhra Pradesh Reorganisation Act, 2014;
- (b) the status on development of new major port at Dugarajapatnam;
- (c) the steps being taken by Government; and
- (d) the role of Andhra Pradesh Government and status of their responsibilities?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI KRISHAN PAL): (a) As per information furnished by Department of Road, Transport and Highways, once new capital of the successor State of Andhra Pradesh is declared, the necessary steps would be taken up to study the road connectivity with new capital to Hyderabad. As per information furnished by Ministry of Railways, 17 new line and 4 doubling Railway lines projects falling fully/partly in the erstwhile State of Andhra Pradesh and currently in the residuary State of Andhra Pradesh are under execution.

(b) to (d) M/s. RITES has already done a feasibility report and the Dugarajapatnam Port Project has been found feasible. M/s. Ernst and Young LLP have been appointed as Transaction Advisor for the Project. They have submitted the draft Financial Model as also the draft bidding documents such as Request for Qualification (RFQ), Request for Proposal (REP) and Draft Concession Agreement for the project. As per the present formulation, the land cost, Rehabilitation and Resettlement cost and external infrastructure cost are to be borne by the Government of Andhra Pradesh.

Waterways for Inland Navigation

3517. SHRIMATI SASIKALA PUSHPA: Will the Minister of SHIPPING be pleased to state:

- (a) the details of the rivers and other waterways identified for inland navigation in the country, including Tamil Nadu;